

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 105/241-242/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2019**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.  
V/s.  
Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act: Section-241-242 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Petitioner	12 A. J. Dalal
2.	Chinmay Ganshi	Advocate	Respondent - 6	Chinmay
3.	Jainesh Shah	Advocate	Resp. 1-3	J. Shah
4.	Ravi Shah	ADVOCATE	RES. NO. 4	R. Shah

**ORDER**

The Parties are present through their respective Learned Counsel(s).

Ld. Lawyer appearing on behalf of Respondent no. 1 to 3 have filed its Reply.

Ld. Lawyer Mr. Ravi Shah appearing on behalf of Respondent no. 4 and requested for some time to file reply.

The Prayer is allowed.

The Respondent no. 4 to file its objections within **two** weeks by serving an advance copy to the petitioner.

The interim order passed, if any, be extended till next date of hearing.

List the matter on 11.04.2019.

*Manora*

**MANORAMA KUMARI**  
**MEMBER (JUDICIAL)**  
Dated this the 18th February, 2019.

*Harihar Prakash Chaturvedi*

**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER (JUDICIAL)**